

EMPLOYMENT be pleased to state :

- (a) whether the Government have allotted 2.7 acres of valuable land to East India Hotels in Delhi;
- (b) if so, the cost at which the land has been allotted; and
- (c) the criteria adopted in allotment of such land?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (c) A 2.7 acre plot of land in New Delhi was allotted to DTTDC in 1983 on licence fee for construction of an economy hotel. On grounds of non-payment of dues and violation of terms and conditions of allotment, this was cancelled in 1993.

2. It came to the Govt.'s notice that in the meantime DTTDC had entered into a licence agreement with M/s East India Hotels in 1992 on the basis of global bids. In view of the commercial terms of the agreement, an option was therefore given to DTTDC to offer revised payment terms. As no response was forthcoming from DTTDC in spite of continuous follow-up, considering the legal, administrative and financial factors, the arrangement made earlier by DTTDC with the hotelier was taken over by the Government.

3. The licence fee ranges from Rs. 2.5 crores per annum to Rs. 38 crores per annum, amounting to accrual of Rs. 720 crores over a period of 33 year.

[English]

Fertilizer Units in U.P.

1080. DR. SAKSHIJI : Will the Minister of CHEMICALS & FERTILIZERS be pleased to state :

- (a) the number of fertilizer units set-up in Uttar Pradesh during the last two years;
- (b) the number of units out of them that have started functioning; and
- (c) the number of such units in which production is likely to start during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT. (SHRI EDUARDO FALEIRO) : (a) to (c) A gas-based urea plant, owned by M/s. Tata Chemicals Ltd., with a capacity to produce 7.4 lakh tonnes of urea per annum, started commercial production at Babrala, Uttar Pradesh in December, 1994.

Another gas-based urea plant, owned by M/s. Bindal Agro, with a capacity to produce 7.26 lakh tonnes of urea per annum, located at Shahjahanpur, Uttar Pradesh, is expected to commence production during the current year.

[Translation]

Widening of National Highways in Uttar Pradesh

1081. SHRI RAM PAL SINGH :

SHRI PANKAJ CHOWDHARY :

SHRI BALRAJ PASSI :

Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) whether there is any plan for widening of the National Highways in Uttar Pradesh;
- (b) if so, the details thereof;
- (c) the amount earmarked for this purpose during the last three years, year-wise; and
- (d) the time by which the said work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) Two Projects for widening of the two-lane carriageway to 4-lanes between Delhi and Mathura, and Mathura and Agra, on NH-2 have been sanctioned at a cost of Rs. 167.21 crores. In addition widening of NH-4 between Ghaziabad and Hapur and Allahabad urban link on NH-2 are proposed in the VIII Plan which will be considered for sanction depending upon availability of funds.

(c) Funds to the States are allocated State-wise and not work-wise. Allocations for the State during the last three years were as follows :

Year	1992-93	1993-94	1994-95
Allocation	49.95	45.79	84.55

(Rs. crores)

(d) The sanctioned works are likely to be completed by 1999.

Counter Magnet Cities

1082. SHRI SONTOSH KUMAR GANGAR : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

- (a) the amount provided for the cities proposed to be developed as counter magnet cities during 1994-95;
- (b) the amount proposed to be provided during 1995-96; and
- (c) the share provided to Bareilly out of this?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) As far as Small and Medium growth centres/ counter-magnets under the Centrally Sponsored Scheme of IDSMT are concerned an amount of Rs. 24.41 crores was provided as Central assistance during 1994-95.

(b) The amount proposed for expenditure under IDSMT during 1995-96 is Rs. 35 crores.

(c) For the 8th Plan (1992-97) there is a lumpsum provision of Rs. 100 crores for 5 counter magnet towns of the National Capital. No yearwise allocation has been done Bareilly has not drawn any amount. Bareilly town can be provided a maximum of Rs. 10 crores during the 8th Plan subject to matching contribution by the Uttar Pradesh Government.